

(b) if so, the capacity of the Port after the arrangements; and

(c) the total expenditure incurred on these arrangements?

The Minister of Transport and Shipping (Dr. V. K. R. V. Rao): (a) It is presumed that the Honourable Member is referring to the special arrangements recently made for the handling of the import of raw materials amounting to three to four lakh tonnes per annum for the production of fertilisers by Messrs. Coromandel Fertilisers Ltd. If so, the answer is in the affirmative. A fertiliser berth for the purpose has recently been completed.

(b) With the commissioning of the fertiliser berth, the handling capacity of the Port will increase from about 18.7 million tonnes to 11 million tonnes per annum.

(c) An expenditure of Rs. 42.60 lakhs has so far been incurred for the construction of the berth, water supply, electrification and dredging. A further expenditure of about Rs. 6 lakhs is expected to be incurred towards the balance of dredging work and other ancillary works.

Minor Irrigation Schemes

820. Shri Abdul Ghani Dar: Will the Minister of Food and Agriculture be pleased to state:

(a) the total amount given to each State during the last five years, year-wise, for Minor Irrigation Schemes;

(b) the total amount utilised by each State during the above period;

(c) the total number of tube-wells dug in each State out of this amount during the above period; and

(d) the total amount proposed to be given to each State for this purpose during the remaining years of the Fourth Plan period?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Anandji Shinde): (a) and (b).

After the introduction of the revised procedure for the release of Central financial assistance to the States from 1958-59, the sanctions for the release of Central assistance are issued under the Heads of Development such as "Agricultural Production, Minor Irrigation and Land Development, etc." The issue of scheme-wise sanction was dispensed with since 1958-59 onwards. It is, therefore, not possible to indicate separately the amounts sanctioned by the Central Government for Minor Irrigation Schemes during the year 1962-63 and 1963-64. However, with effect from the financial year 1964-65, Central financial assistance has been sanctioned separately for the Head 'Minor Irrigation'. A statement showing the Central assistance allocated and actual assistance in respect of the State Plan for Agricultural Production, Minor Irrigation and Land Development etc. for 1962-63 and 1963-64 and for Minor Irrigation for 1964-65 to 1966-67 is placed on the Table of the House. [Placed in Library. See No. LT-440/67]. The assistance for 1965-66 and 1966-67 is provisional.

(c) Minor Irrigation Programme consists of various individual schemes and tubewells is one of them. A statement giving the available information about tubewells is placed on the Table of the House. [Placed in Library. See No. LT-440/67].

(d) The size and dimensions for the remaining years of the Fourth Five Year Plan period have not yet been finalised.

Development of Sohana as a Tourist Centre

821. Shri Abdul Ghani Dar: Will the Minister of Tourism and Civil Aviation be pleased to state:

(a) whether the Haryana Government in collaboration with the Central Government propose to develop Sohana, a place of hot spring in Haryana as a tourist Centre;

(b) if so, the main features thereof;